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WA-1228-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 14th OF JANUARY, 2026

WRIT APPEAL No. 1228 of 2023

TULSHI DAS KHAIRWAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Ronhit Singh - Advocate for the appellant.

Shri Vivek Sharma - Dy. Advocate General for the respondents/State.

Shri Vivek Baderiya - Advocate for the respondent No.4.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal.

Appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE